- (vi) The infrastructure at the airports, Air Traffic Control and Navigation is being constantly upgraded to meet the future demand of the airlines.
- (vii) To create a world class airport infrastructure upgradation/modernization of a number of metro and non-metro airports have been undertaken by Airports Authority of India (AAI)as well as through Joint Venture Companies.
- (viii) AAI has undertaken upgradation & modernization of 35 non-metro airports in the country in a time bound manner. In addition, 13 more airports have also been taken up for upgradation.
- (ix) AAI has also undertaken the modernization and expansion of the international airports at Chennai and Kolkata.
- (x) DGCA from time to time reviews and amends its regulations as per international standards and aviation requirements of the country.
- (xi) DGCA itself has been strengthened to meet international safety obligations.
- (xii) City side development of specific airports has been undertaken under Public Private Participation model.
- (xiii) A new policy for green field airports.
- (xiv) An Independent regulatory Authority, namely, AERA has been established 12.5.2009 with the prime objective to create a level playing field and healthy competition amongst all major airports (Government-owned, PPP- based, private), regulation of tariffs of aeronautical services, protection of reasonable interest of users.

Construction of roads under EPC system

†*507. SHRI RAM JETHMALANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that projects related to construction of roads in the country would be made under Engineering Procurement and Construction (EPC) System in place of Annuity System;
 - (b) if so, the details thereof, System-wise;
 - (c) whether it is a fact that road construction under Annuity System was costly; and
- (d) if so, the fact thereof and extent of reduction expected in cost in construction under the present system?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI): (a) and (b) A model Engineering Procurement and Construction (EPC) document to substitute item rate construction contracts is under preparation.

[†]Original notice of the question was received in Hindi.

(c) and (d) Although, there have been some observations about the cost of Annuity system to the exchequer, yet no conclusive comparative financial analysis has been finalized in this regard. The present system requires that before implementing a project on EPC basis, it has to be tested first on BOT (Annuity).

Power generated by atomic energy

†*508. SHRI RAMCHANDRA PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that electricity is generated through atomic energy in the world;
- (b) if so, the percentage of electricity generated from atomic energy in America, England, Japan, Germany, Australia, Switzerland, Iran, gulf countries, China, Pakistan etc.; and
- (c) the target fixed in India in percentage, for generating electricity through atomic energy? THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANSAMY): (a) Yes, Sir.
- (b) Presently, thirty countries are generating electricity from nuclear power through 439 nuclear power reactors. Nuclear power contributes about 14% of the world's total electricity generation. The percentage of electricity generated from nuclear power in some of the countries are as follows:

Country	Percentage Share in 2010
*	2
United States of America	19.59
United Kingdom	15.66
Japan	29.2.1
Germany	28.38
Switzerland	38.01

[†]Original notice of the question was received in Hindi.